

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH: 'I-2', NEW DELHI**

**BEFORE SH. AMIT SHUKLA, JUDICIAL MEMBER  
AND  
SH. O.P. KANT, ACCOUNTANT MEMBER**

ITA No.4176/Del/2016  
Assessment Year: 2009-10

M/s. Schneider Electric India Pvt. Ltd., 9 <sup>th</sup> Floor, Tower C, Building No. 10, DLF Cyber City, Phase-II, Gurgaon	<b>Vs.</b>	DCIT, Circle-7(1), Room No. 238A, C.R. Building, New Delhi
<b>PAN : AABCS1624G</b>		
<b>(Appellant)</b>		<b>(Respondent)</b>

Appellant by	None
Respondent by	Sh. Sanjay Goyal, CIT (DR)

Date of hearing	23.11.2017
Date of pronouncement	30.11.2017

**ORDER**

**PER O.P. KANT, A.M.:**

This appeal by the assessee is directed against order of learned Commissioner of Income Tax (Appeals) - 38, New Delhi, dated 26.05.2016, pertaining to the assessment year 2009-10.

2. None present on behalf of the assessee. However, the assessee filed an application dated 8<sup>th</sup> May, 2017, whereby the assessee has prayed for withdrawal of the present appeal, on which, learned CIT(DR) has no objection.

3. We have heard learned CIT(DR) and perused the application for withdrawal, dated May 8<sup>th</sup>, 2017. As per request of the assessee, we dismiss the appeal as withdrawn.

The decision is pronounced in the open court on 30<sup>th</sup> Nov., 2017.

Sd/-  
**(AMIT SHUKLA)**  
**JUDICIAL MEMBER**

Dated: 30<sup>th</sup> November, 2017.

RK/-(D.T.D)

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Sd/-  
**(O.P. KANT)**  
**ACCOUNTANT MEMBER**

Asst. Registrar, ITAT, New Delhi